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THE HIGH COURT OF KERALA

A1- 94061 / 2018

Kochi : 682 031
Dated : 03.11.2018

NOTICE

Sri.V.G.Arun, Sri.N.Nagaresh, Sri.T.V.Anilkumar and Sri.N.Anil Kumar will be sworn in as Additional Judges of the High Court of Kerala on Monday, the 5th November, 2018 in the Chief Justice's Court at 10.15 a.m.

The programme for the swearing-in ceremony is as follows:-

- 10.10 a.m. : The Honourable Judges and the Judges designate assemble in the Conference Hall.
- 10.13 a.m. : On ringing of the bell, the Honourable the Chief Justice, accompanied by the Judges designate and the Honourable Judges proceed to the Chief Justice's Court and occupy their respective seats on the dais as shown in the chart attached.
- 10.15 a.m. : On ringing of the bell, the Registrar (Subordinate Judiciary) seeks permission of the Honourable the Chief Justice to commence the proceedings.
- : The Registrar (Subordinate Judiciary) reads the minutes of the Governor appointing the Honourable the Chief Justice to administer the oath of office to the Judges designate.
 - : The Registrar (Subordinate Judiciary) reads the warrant of appointment of Sri.V.G.Arun.
 - : The Honourable the Chief Justice administers the oath of office to Sri.V.G.Arun.
 - : After the oath taking Sri.V.G.Arun signs the oath and the Honourable the Chief Justice attests the same.
 - : The Honourable the Chief Justice then formally greets the Honourable Judge and hands over the original of the notification and warrant of appointment.

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- : The Registrar (Subordinate Judiciary) reads the warrant of appointment of Sri.N.Nagaresh.
- : The Honourable the Chief Justice administers the oath of office to Sri.N.Nagaresh.
- : After the oath taking, Sri.N.Nagaresh signs the oath and the Honourable the Chief Justice attests the same.
- : The Honourable the Chief Justice then formally greets the Honourable Judge and hands over the original of the notification and warrant of appointment.
- : The Registrar (Subordinate Judiciary) reads the warrant of appointment of Sri.T.V.Anilkumar.
- : The Honourable the Chief Justice administers the oath of office to Sri.T.V.Anilkumar.
- : After the oath taking, Sri.T.V.Anilkumar signs the oath and the Honourable the Chief Justice attests the same.
- : The Honourable the Chief Justice then formally greets the Honourable Judge and hands over the original of the notification and warrant of appointment.
- : The Registrar (Subordinate Judiciary) reads the warrant of appointment of Sri.N.Anil Kumar.
- : The Honourable the Chief Justice administers the oath of office to Sri.N.Anil Kumar.
- : After the oath taking Sri.N.Anil Kumar signs the oath and the Honourable the Chief Justice attests the same.
- : The Honourable the Chief Justice then formally greets the Honourable Judge and hands over the original of the notification and warrant of appointment.
- : The Advocate-General and the President of the Kerala High Court Advocates' Association welcome the new Judges.

- : The Honourable Judges reply.
- : The Registrar (Subordinate Judiciary) announces that the ceremony is complete.
- : The Honourable the Chief Justice and the Honourable Judges then return to the Conference Hall.
- : The Honourable the Chief Justice and the Honourable Judges then proceed to the Banquet Hall for tea.

All the members of the Advocates' Association and the members of the staff of the High Court are requested to be present for the swearing-in ceremony.

Regular sittings of the Court will commence at 12.00 noon.

(By Order)


K. Haripal

Registrar (Subordinate Judiciary)

To

The Advocate-General, Ernakulam.

The Director General of Prosecutions & State Public Prosecutor
Ernakulam.

The Additional Advocate-General, Ernakulam (2)

The Additional Director General of Prosecutions, Ernakulam (2)

The President, Kerala High Court Advocates' Association,
Ernakulam.

The Vice-Presidents, Kerala High Court Advocates' Association
Ernakulam.

The State Attorney, Advocate-General's Office, Ernakulam.

The Secretary, Kerala High Court Advocates' Association,
Ernakulam.

The General Secretary, Kerala High Court Senior Advocates'
Association, Ernakulam.

The Secretary, Indian Law Institute, Ernakulam

The Senior Standing Counsel, Government of India (Taxes),
Ernakulam.

The Assistant Solicitor General of India, Ernakulam.

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